

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
07-02-2024 AT 10:30 AM**

CP(IB) No. 133/9/HDB/2023
u/s. 9 of IBC, 2016

IN THE MATTER OF:

M/s. Elite Engineering & Construction
Private Limited

...Operational Creditor

VS

M/s. trishala Infrastructure Private Limited

...Corporate Debtor

CORAM:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Smt JVL Bharati, for Operational Creditor and Learned Counsel Mr V Ravi Kumar, for Corporate Debtor present through Video Conference. Heard the learned counsel for Operational Creditor in part for continuation of submissions by Operational Creditor and for rebuttal submissions of the Corporate Debtor, matter adjourned to 06.03.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER